

(b) the basis on which private persons, not being Members of Parliament or officers of the Government are appointed to these Delegations and their team of advisers?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) and (b). The information is laid on the Table of the House. [See Appendix I, annexure No. 6.]

#### TEA INDUSTRY IN KANGRA

\*28. Shri Bheekha Bhal: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are aware of the sad plight of tea growers of Kangra District in the Punjab;

(b) the action that has been taken for the development of tea industry in the said District; and

(c) whether Government have received any representation in respect of the development of the industry from the teagrowers of that area?

The Minister of Commerce (Shri Karmarkar): (a) to (c). Yes, Sir. The difficulties of the Tea Industry in Kangra District are due mainly to fragmentation of holdings leading to uneconomic and scattered units and crude methods of cultivation and manufacture of tea. The State Government was requested in as early as 1952 to take remedial measures. The State Government has recently prepared a scheme and has requested the Tea Board for financial assistance for implementation of the scheme. The matter is under consideration of the Tea Board.

#### STARCH

\*29. Shri Ibrahim: Will the Minister of Commerce and Industry be pleased to state the steps taken or proposed to be taken by Government for increasing the indigenous production of starch besides putting a complete ban on its imports?

The Minister of Commerce (Shri Karmarkar): There is already adequate capacity in the country for the

manufacture of starch. No special steps are necessary in this direction.

#### BHAKRA NANGAL PROJECT

\*30. Th. Jugal Kishore Sinha: Will the Minister of Irrigation and Power be pleased to state:

(a) the work done till the 30th September, 1954 on the excavations of canals in Rajasthan and PEPSU State on Bhakra Nangal Project;

(b) the amount sanctioned for this work;

(c) the amount spent so far; and

(d) by what time the work will be completed?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Rajasthan 66 per cent. and PEPSU 40 per cent. of the estimated total quantity of work.

(b) Rajasthan	..	Rs. 95.5 lakhs
PEPSU	..	About Rs. 412 lakhs
(c) Rajasthan	..	Rs. 63 lakhs
PEPSU	..	About Rs. 94 lakhs
(d) Rajasthan	..	In 1957-58
PEPSU	..	New canals by May 1955 and remodelling of canals by old end of 1958.

#### NEWSPRINT

\*31. Shri Mahodaya: Will the Minister of Commerce and Industry be pleased to state when India is expected to be self-sufficient in respect of newsprint in particular and paper in general?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): The Indian Paper and Paper Board industry excluding Newsprint has an existing capacity of 1,73,700 tons and the 1954 production of paper and paper boards other than newsprint is estimated to exceed 1,40,000 tons. As a result of the implementation of the schemes for expansion of existing units and installation of new units, the

capacity is expected to increase to over 2,83,600 tons by the end of 1956. The actual production by that time is expected to adequately cover the requirements (2,00,000 tons as estimated by the Planning Commission) of paper and paper boards (excluding special types required in small quantities) of the country.

As regards newsprint, whose requirements were placed at 60,000 tons in 1951 and are estimated to be 100,000 tons in 1956, there is still no production. The mills in Madhya Pradesh, which is under erection is expected to cover upto 30,000 tons per year when in full production. The scope for establishment of more units based on suitable raw materials is under consideration for covering the deficiency.

INDIAN HIGH COMMISSION, KARACHI

- \*32. { Shri Radha Raman:  
Shri N. M. Lingam:  
Shri G. L. Chaudhary:  
Shri S. C. Singhal:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that Pakistan Police searched the residential quarters of the Indian High Commission's Staff at Islamabad (Karachi);

(b) if so, whether any protest was lodged by the Government of India with the Pakistan Government; and

(c) the result thereof?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a), and (b). Yes, Sir.

(c) No reply has yet been received from the Government of Pakistan.

CENTRAL TRACTOR ORGANISATION

\*33. Shri Morarka: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether Government would investigate the delay caused in the disposal of stores declared surplus by the Central Tractor Organisation; and

(b) if so, the steps Government propose to take in the matter?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) and (b). The delay has been due to the fact that the Disposals Organisation has to circulate the lists of such surplus stores to various Government departments and priority indentors and make every effort to utilise them before offering them for sale to the public. As this procedure was not found suitable in this particular case, the Central Tractor Organisation has been authorised to do its own disposal.

बाढ़ नियंत्रण बोर्ड

\*३४. श्री एम० एल० द्विवेदी : क्या सिंचाई तथा विद्युत मंत्री यह बताने की कृपा करेंगे कि सरकार का केन्द्रीय बाढ़ नियंत्रण बोर्ड के काम के लिये कितनी राशि बजट रख दी है, और इसमें से राज्य सरकारों को कितनी राशि दी जायेगी ?

The Deputy Minister of Irrigation and Power (Shri Hathi): The cost of flood protection works will be met by the State Governments concerned in the first instance. So far as Central assistance to the States is concerned, it is proposed to make ad hoc provision for the purpose for the present. Meanwhile, schemes are being finalised with the help of the State Flood Control Boards.

HOUSING SCHEMES

\*35. Pandit Munishwar Datt Upadhyay: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether there are any housing schemes other than the Industrial Housing Scheme, under consideration of Government; and

(b) if so, by what time they are likely to materialise?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) Yes, Sir.